

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 124 OF 2015

Dated : 12th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

In the matter of:

**Association of Steel Rolling Mills & Furnaces & Anr. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1

Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala for R-3

ORDER

List the matter for hearing on **17.08.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**